

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017  
 MA No. 501/2017

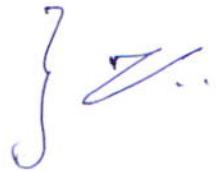
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.  
 V/s  
 Bharti Defence and Infrastructure Ltd.

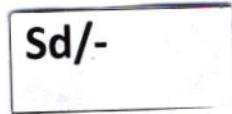
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
23	Vivek S. Sawant	Adv (or) Ro.	
	Gaurav Joshi	Sr. Adv.	
	Malhar Zatakia	Counsel	{ 
	Aniket Nimbalkar	Adv.	
	J/b AZB & Partners		

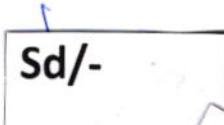
ORDER

MA 501/2017 IN CP No. 292/I&BP/NCLT/MB/MAH/2017

At request of the party, list this matter on 15.11.2017.

 Sd/-

V. NALLASENAPATHY  
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
 Member (Judicial)